14

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

15.1.2018

SIGNATURE

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.190/BB/20 17	-	Await report from ROC	252(3)	Offshore Holdings Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

PCS for the Petitioner is absent. He has sent a letter to the Tribunal seeking adjournment either to 17th or 18th Jan., 2018. ROC report received. List it on 18.01.2018.

Member (T)

Member (J)